

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.08.2023

Cases	Total pendency at the beginning of August, 2023 (Civil-Criminal)		Institution during the month of August, 2023 (Civil - Criminal)		Total disposal during the month of August, 2023 (Civil- Criminal)		Pendency at the end of August, 2023 (Civil- Criminal)	
1. WRIT PETITION	72	--	06	--	11	--	67	--
2. APPEAL	22	28	02	03	04	01	20	30
3. RSA	07	--	01	--	01	--	07	--
4. FAO	--	--	--	--	--	--	--	--
5. CONTEMPT	02	--	02	--	--	--	04	--
6. MISC.CASES	--	03	--	02	--	01	--	04
7. MISC.APPEAL	--	--	--	--	--	--	--	--
8. SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9. TRANSFER PETITION	--	--	--	--	--	--	--	--
10. BAIL APPLICATION	--	--	--	--	--	--	--	--
11. MAC APPEAL	03	--	--	--	--	--	03	--
12. REVIEW	--	--	--	--	--	--	--	--
13. REVISION	04	02	--	--	01	--	03	02
14. MAT APPEAL	01	--	--	--	--	--	01	--
15. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16. LEAVE PETITION	--	01	--	--	--	--	--	01
17. ARBITRATION PETITION/APPEAL	03	--	--	--	--	--	03	--
18. S.A.O.	01	--	--	--	01	--	--	--
19. REFERENCE	--	--	--	--	--	--	--	--
20. C.O.	03	--	--	--	--	--	03	--
21. TAX APPEAL	02	--	--	--	--	--	02	--
22. Ex.P.	--	--	--	--	--	--	--	--
23. SP.APPEAL	--	--	--	--	--	--	--	--
GRAND TOTAL	120	34	11	05	18	02	113	37

Deputy Registrar (J)
High Court of Sikkim
Gangtok

Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok

